

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 418
TO BE ANSWERED ON 03RD FEBRUARY, 2017**

**THE ALLIED AND HEALTHCARE PROFESSIONALS'
CENTRAL COUNCIL BILL**

418. SHRI R. GOPALAKRISHNAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to bring out a bill titled "the Allied and Healthcare Professionals' Central Council Bill"; and
- (b) if so, the details thereof and the objects and reasons therefor and the present status of the bill?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): Yes. A Bill to form council for unregulated Allied Health Professionals is under discussion.
- (b): The proposed bill is to establish a Central Healthcare Council to standardize and regulate allied healthcare profession education. It is under discussion in the Ministry.